

**IN THE INCOME TAX APPELLATE TRIBUNAL (VIRTUAL COURT),
' H' BENCH MUMBAI**

BEFORE SHRI M.BALAGANESH, AM

&

SHRI PAVAN KUMAR GADALE, JM

**ITA No. 1250/Mum/2018
(Assessment Year :2013-14)**

M/s. Jaybharat textiles & Real Estate Ltd. 11/12, Raghuvanshi Mill Compound, Lower Parel Mumbai-400 013	Vs.	DCIT, Central Circle-5(3) Air India Building, 19 th Floor, Room No.1906 Nariman Point Mumbai-400 021
PAN/GIR No. AAACJ5959L		
(Appellant)	..	(Respondent)

Assessee by	None
Revenue by	Shri Gurbinder Singh, DR
Date of Hearing	12/01/2021
Date of Pronouncement	12/01/2021

आदेश / ORDER

PER M. BALAGANESH (A.M):

This appeal in ITA No.1250/Mum/2018 for A.Y.2013-14 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-53, Mumbai in appeal No.CIT(A)-53/DCCC-5(3)/IT-181/2016-17 dated 15/12/2017 (Id. CIT(A) in short) against the order of assessment passed u/s.143(3) of the Income Tax Act, 1961 (hereinafter referred to as Act) dated 23/03/2016 by the Id. Deputy Commissioner of Income Tax, Central Circle-5(3) (hereinafter referred to as Id. AO).

2. We find that the Id. AR filed a letter dated 26/10/2020 mentioning that assessee had preferred an application under direct tax "Vivad Se Viswas Scheme 2020" to settle this tax dispute for the year under consideration and had obtained Form-3 from the designated authority thereon, copy of which was enclosed alongwith this letter.

3. In view of this, we hereby treat the appeal pending before us as dismissed and withdrawn with a liberty given to the assessee to get the appeal restored in the event that assessee's declaration made under "Vivad Se Viswas Scheme 2020" is declared bad in law in future for any reason whatsoever.

4. In the result, appeal of the assessee is dismissed.

Order pronounced in the open Court on 12/01/2021.

Sd/-
(PAVAN KUMAR GADALE)
JUDICIAL MEMBER

Sd/-
(M.BALAGANESH)
ACCOUNTANT MEMBER

Mumbai; Dated 12/01/2021
KARUNA, *sr.ps*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai